

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4266
ANSWERED ON:19.08.2010
SPECIAL COMMERCIAL BENCHES
Thol Shri Thirumaavalavan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Union government has any proposal to set up special Commercial Benches in all the High Courts in the country, and
- (b) if so, the details thereof

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPAMOILY)

(a): Yes Madam,

(b): The Commercial Division of High Courts Bill, 2009 has been passed by the Lok Sabha on 18.12.2009 and the same was sent to the Rajya Sabha for assent, which was referred to the Select Committee by the Rajya Sabha. The Select Committee has also presented its report on the above Bill to the Rajya Sabha on the 29th July, 2010.